

# ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No.437/6/1/ECI/INST/FUNCT/MCC/2019

Dated: 4th July, 2019

To

1. The Cabinet Secretary,  
Government of India,  
Rashtrapati Bhawan,  
New Delhi.
2. The Chief Secretaries to the Government of:-  
a) Odisha, Bhubaneswar; and  
b) Tamil Nadu, Chennai.
3. The Chief Electoral Officers of:-  
a) Odisha, Bhubaneswar; and  
b) Tamil Nadu, Chennai.

**Sub: Application of Model Code of Conduct -General Election from 96 - Patkura Assembly Constituency of the State Legislative Assembly of Odisha and 8-Vellore Parliamentary Constituency of Tamil Nadu - reg.**

Sir,

I am directed to refer to the Press Note No. ECI/PN/23/2019, dated 10<sup>th</sup> March, 2019 whereby the Commission had announced the schedule for holding General Elections to the Lok Sabha and to State Legislative Assemblies of Andhra Pradesh, Arunachal Pradesh, Odisha and Sikkim and certain bye-elections.

2. The Returning Officer for 96-Patkura Assembly Constituency of Odisha had, under the provisions of sub-section(1)(c) of section 52 of the Representation of the People Act, 1951, adjourned the poll due to death of one contesting candidate, Shri Bed Prakash Agarwalla.


3. The notification calling General Election to 8-Vellore Parliamentary Constituency of Tamil Nadu vide Notification No. 464/EPS/2019(2) dated 19.03.2019 was rescinded by the President in pursuance of the Commission's proceeding no. 464/ECI/LET/TERR/TN/SS-I/2019 dated 14.04.2019. The Commission issued Press Note No. ECI/PN/49/2019 dated 16<sup>th</sup> April, 2019 in this regard.

4. Now, the Commission has announced the schedule for holding General Election **from 96 - Patkura Assembly Constituency of the State Legislative Assembly of Odisha and 8-Vellore Parliamentary Constituency of Tamil Nadu** vide its Press Notes No. ECI/PN/69/2019 and No. ECI/PN/70/2019 both dated 4<sup>th</sup> July, 2019.

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5. The provisions of the Model Code of Conduct have come into force with immediate effect in the district(s) in which the whole or any part of the Assembly Constituency or Parliamentary Constituency going for election is comprised.
6. This may be brought to the notice of all concerned.

Yours faithfully,

  
**(NARENDRA N. BUTOLIA)**  
**PRINCIPAL SECRETARY**